GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1009

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

INVESTIGATION BY NIA

1009. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Investigation Agency (NIA) has completed investigation of a case registered vide RC-26/2021/NIA/DLI, dated 06.10.2021, related to seizure of 2988.21 Kgs of Narcotics Substance (Heroin) worth Rs. 21,000 Crore at T.G. Terminals Pvt. Ltd. Container Freight Station, Mundra Port, Gujarat;

(b) if so, the details thereof and the steps taken by the Government to bring the culprits under the rule of law; and

(c) the details and the number of people detained/ arrested in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): The Central Government, on 6th October, 2021, entrusted the investigation of the case relating to seizure of 2988.21 Kgs of narcotic substances at Mundra port, Gujarat to the National Investigation Agency (NIA). The case RC-26/2021/NIA/DLI, dated 06/10/2021 is under investigation.

(c): Ten accused persons have been arrested in the case.

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